

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/651-659

Date: 02/05/2025

NOTIFICATION

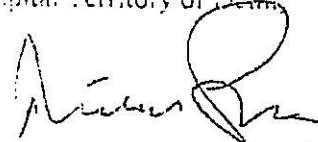
No.F.6/1/2015-Judl./Suptlaw/651-659 : In continuation of Notification bearing No.F.6/1/2015-Judl./Suptlaw/335-343 dated 13.03.2025 and under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under: -

1. Appointment of Mr. Kanwal Jeet Arora as Principal District Judge on regular basis with effect from the date he takes over.
2. Appointment of Ms. Nisha Saxena as Principal District Judge on regular basis against the post becoming available on 01.05.2025 with effect from the date she takes over.

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In and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/651-659

Dated: 02/05/2025

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his letter No.2056/D-2/Gaz./DHC/2025 dated 24.04.2025.
4. The District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.

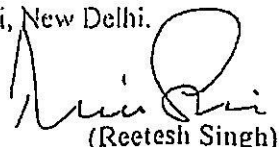
DELHI HIGH COURT

Cazette-IA Branch

Slery No. 480

Dated: 06/05/2025

High Court of Delhi  
05 MAY 2025  
4472  
Receipt No.



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

**MOST IMMEDIATE**

No. 3597 /D-2/Gaz./DHC/2025

Dated: 02.05.2025

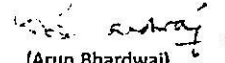
To,  
The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
New Delhi-110054.

Sub: Regarding Appointment of Ms. Nisha Saxena as Principal District Judge on regular basis.

Sir,

I am directed to forward herewith a copy of Notification dated 02.05.2025 in respect of Ms. Nisha Saxena issued by the Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the officer concerned.

Yours Sincerely

  
(Arun Bhardwaj)  
Registrar General

Encl: As above

Endos. No. \_\_\_\_\_/D-2/Gaz.IA/DHC/2025

Copy forwarded for information and necessary action to:-

1. All the Principal District and Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), South-West, Dwarka Courts Complex, New Delhi.


No. F.5 (1)/2025/ 42251-42286

Dated, Delhi the 01 JUL 2025

Sub:- Regarding Appointment of Ms. Nisha Saxena as Principal District Judge on regular basis.

*Copy forwarded along with its enclosure for information and necessary action to :-*

1. The officer concerned.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', AGR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

  
(Mukesh Kumar Gupta)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge (HQs),  
Delhi